

(2024) 02 DEL CK 0020

Delhi High Court

Case No: RC.REV. No. 91 Of 2022

Nirmal

APPELLANT

Vs

Gunwant Kaur Sethi

RESPONDENT

Date of Decision: Feb. 7, 2024

Acts Referred:

- Delhi Rent Control Act, 1958 - Section 14A, 14B, 14D, 14(1)(e), 14(7), 25B, 25B(8)

Hon'ble Judges: Girish Kathpalia, J

Bench: Single Bench

Advocate: Sahil Chopra, Aadrisha Malhotra, Sakshi Nand, Anjali Sisodia, P.K. Rawal, Tarun Agarwal

Final Decision: Dismissed

Judgement